

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

84. CP/193(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.05.2023**

Name of the Party: Big Vision Water Tech Private Limited

Section 272 of Companies Act, 2013

ORDER

The Court is convened through Video Conference.

1. Mr. Hitesh Prajapati, Ld. Counsel for the Petitioner present.
2. RoC report is awaited.
3. Post this matter on **10.07.2023** for further consideration.

Sd/-

PRABHAT KUMAR
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)